NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

W DELIII

C.P NO. 127(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY:

Mr Kamal Prakash Garg & Ors.

V/s

Sai Nath Trade Link Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE Kanur Julet

1. Mr. Karan Malhotra, Adv.

Petitioners.

ORDER

Learned Counsel for the Petitioner states that the parties are engaged in exploring amicable settlement and accordingly the Respondents would not be appearing.

Let the amicable settlement if any, be reached. In the meantime, respondents are directed to file the response and comply with Order dated 31st August 2016. Respondents are directed to appear on the next date of hearing failing which ex-parte proceedings shall be initiated.

Interim orders to continue.

List on 2nd November 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

28.9.2016 (A.K. Arora)